

(a) whether Defence Fire Research Institute had organised an International Conference on Fire Safety in New Delhi from 19 to 23 November, 1990;

(b) if so, the details of the experts from all over the World who participated in the conference; and

(c) the outcome of discussions held at the conference?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI LALIT VIJOY SINGH): (a) No, Sir. International Conference on Fire Safety Management held at New Delhi during November 19-21, 1990 was organised by International Institute of Fire Safety Management, New Delhi.

(b) The conference was attended by 76 participants which included 64 participants from UK and USA.

(c) The conference made number of useful observations on various aspects of fire safety management. It emerged that there was urgent need to impart mass training at all levels of organisations so that fire protection becomes part of institutionised involvement. There was considerable scope for development of fire extinguishing chemicals, fire retardant & fire resistant materials, equipments for efficient and effective delivery of extinguishant and fire detection & alarm systems.

Production Target of H.A.L.

467. SHRI M.V. CHANDRASHEKARA MURHTY: Will the PRIME MINISTER be pleased to state:

(a) whether Hindustan Aeronautics Limited, Bangalore, has failed to achieve the production target during the last one year; and

(b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI LALIT VIJOY SINGH): (a) and (b). The Value of Production at H.A.L. exceeded the target for the year 1989-90.

Study Material for C.A. Examinations

468. PROF. VIJAY KUMAR MALHOTRA:
SHRI GANGA CHARAN LODHI:

Will the PRIME MINISTER be pleased to refer to the replies given on 17 April, 1990 to Unstarred Question No. 5027 and on 24 April, 1990 to Unstarred Question No. 6152 and state:

(a) the efforts made so far to prepare and publish the study material for Chartered Accountants examinations in Hindi medium and also to provide question papers for intermediate and final examinations in Hindi;

(b) the outcome thereof;

(c) whether the qualified and experienced persons are available in the Institute for this purpose; and

(d) if so, the reasons for not entrusting the translation work to them?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRIKAMAL MORARKA): (a) and (b). The Institute of Chartered Accountants of India which conducts the Chartered Accountants Examinations has approached several organisations including private publishers to get the study material for its examinations translated into Hindi. However, because of the technical nature of the work, these efforts have not been fruitful as yet. As regards the question papers, the Institute presently provides

question papers in Hindi in respect of (i) Cost Accounting, (ii) Auditing (iii) Mercantile Law, Company Law and Industrial Law and (iv) Organisations Management and Economics papers of Intermediate Examination only.

- (c) No Sir.
- (d) Does not arise.

Criteria for Defining Poverty Line

469. SHRI ASHOK ANANDRAO DESHMUKH: Will the PRIME MINISTER be pleased to state:

- (a) the various changes made in the criteria for defining poverty line during the last ten years;
- (b) whether there is any move to change the criteria for defining poverty line during the Eighth Five Year Plan; and
- (c) the number of people who crossed

the poverty line with rural-urban break-up at the end of the Seventh Five Year Plan, State-wise?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI KAMAL MORARKA): (a) There has been no change in the criteria for defining poverty line during the last 10 years.

(b) Planning Commission has constituted an "Expert Group on Estimation of Proportion and Number of Poor" to review the methodology of poverty estimation. The group has yet to finalise its recommendations in this regard.

(c) Poverty estimates for the end year of the 7th Five Year Plan i.e. 1989-90 are not available. The number of people below poverty line State-wise, with rural-urban break-up, are available for the years 1983-84 and 1987-88 for which years the household consumption expenditure data from NSSO are available. These are given in statements I & II respectively.